

OFFICE OF THE DISTRICT JUDGE & ADDL. SESSIONS JUDGE I/C(SOUTH), DISTRICT
COURT COMPLEX, SAKET, NEW DELHI

ORDER No. 39/2011

Dated : 20-9-2011

In pursuance of the letter no. 1821/Genl./OC/DHC dated 25-8-2011 of Joint Registrar (Genl.), for Registrar General, Hon'ble High Court of Delhi, New Delhi a committee for dealing with the appointment of Oath Commissioner at Saket Courts Complex, New Delhi is constituted as under with immediate effect :-

S. No.	Name of the Judicial Officers	Deputed as
1.	Shri Yogesh Khanna, Ld. ASJ, Saket Courts, New Delhi.	Chairman
2.	Shri V.K. Khanna, Ld. ASJ, Saket Courts, New Delhi.	Member
3.	Shri Gurvinder Pal Singh, Ld. ASJ, Saket Courts, New Delhi.	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(R.K. GAUBA)

District Judge & Addl. Sessions Judge
I/C South District,
Saket Courts Complex, New Delhi.

32421 - 32477

No. _____ /F.24/Genl./RKG/SD/Saket/ND/11

Dated: 20/09/2011

Copy forwarded for information, compliance and necessary action to:

1. The Registrar General, High court of Delhi, New Delhi.
2. The District & Sessions Judge, Tis Hazari, Delhi.
3. All the concerned Judicial Officers.
4. Superintendents / Branch In-Charges of all the Branches / Sections/Cell/Units etc at Saket Courts Complex New Delhi.
5. The AAO, Saket Courts, New Delhi.
6. The Incharge, Care Taking Branch, Saket Courts, New Delhi.
7. PRO /APRO, Saket Courts, Tis Hazari Courts, Patiala House Courts, Dwarka Courts, Karkardooma Courts, Rohini Courts, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi.
9. Guard File.



(R.K. GAUBA)

District Judge & Addl. Sessions Judge,
I/C South District,
Saket Courts Complex, New Delhi.